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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CRL.A. 256/2023 PRAMOD GARG

..... Appellant

Through: Mr. Sunil Dalal, Senior Advocate

with Mr. Himanshu Dubey, Ms. Piyusha Singh, Ms. Aanchal Gupta, Ms. Manisha Saroha, Mr. Nikhil Beniwal, Mr. Mahabir Singh and Mr.

Bhati, Advocates.

versus

CENTRAL BUREAU OF INVESTIGATION Respondent

Through: Ms. Anubha Bhardwaj, SPP with Mr.

Sachin Singh and Ms. Divyanshi Shrivastava, Advocates *via* video-

conferencing.

CORAM:

HON'BLE MR. JUSTICE ANUP JAIRAM BHAMBHANI

ORDER 10.05.2023

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CRL.M.(BAIL) 401/2023

A request for accommodation is made on behalf of Ms. Anubha Bhardwaj, learned SPP appearing for the respondent/CBI stating that she is pre-occupied in the Supreme Court.

Status report dated 09.05.2023 has been filed; a copy of the same has been supplied to the opposing counsel.

Re-notify for consideration on 06th July 2023.

ANUP JAIRAM BHAMBHANI, J

MAY 10, 2023/ak